

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF APRIL, 2018

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 30.04.2018

APPELLATE SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 30.04.2018</i>
CIVIL	165169	944	293	165820
CRIMINAL	39771	409	149	40031
TOTAL	204940	1353	442	205851